



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Appointment of Additional Advocates General, Deputy Advocate General and Government Advocates for the Kashmir Wing of the Hon'ble High Court.

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Government Order NO: **3983** -LD(A) of 2018.
Dated : 17 - 07 - 2018.
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In supersession of all previous orders on the subject, sanction is accorded to the appointment of the following Advocates as Law Officers in the Kashmir Wing of the High Court with designation as shown against each:-

S.No.	Name of the Law Officer S/Shri	Designation
1.	Bashir Ahmad Dar	Senior Additional Advocate General
2.	Nissar Hussain Shah	Additional Advocate General
3.	Mushtaq Ahmad Chasoo	Additional Advocate General
4.	Ms. Asifa Padroo	Additional Advocate General
5.	Asif Ahmad Bhat	Additional Advocate General
6.	Shah Aamir	Additional Advocate General
7.	Mir Suhail	Additional Advocate General
8.	Arif Sikander Mir	Deputy Advocate General
9.	Irfan Andleeb	Deputy Advocate General
10.	Asif Maqbool	Government Advocate
11.	Hakeem Amaan Ali	Government Advocate
12.	M. Uthman Gani	Government Advocate
13.	Saied Rafi Ganie	Government Advocate
14.	Muzaffar Bhat	Government Advocate
15.	Akeel Ahmad Parde	Government Advocate

The said appointments shall be governed by the terms and conditions as laid down in Government Order No. 1906-LD(A) of 2015 dated 22-06-2015 read with Government Order No's. 2327-LD(A) of 2017 and No. 2328-LD(A) of 2017 dated 16-06-2017. The allocation of work will be issued separately.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government.

NO: LD (A) 2016/12.

Dated: 17 - 07 - 2018.


Copy to the:-

1. Learned Advocate General, J&K Srinagar.
2. Financial Commissioner, Housing and Urban Development Department.
3. Director General of Police, J&K Srinagar.
4. Additional Director General of Police (Law and Order), J&K Srinagar.

5. Principal Resident Commissioner, J&K New Delhi.
6. Principal Secretary to the Hon'ble Governor, J&K Srinagar.
7. All Principal Secretaries to Government.
8. Principal Accountant General (A&E), J&K Srinagar.
9. All Commissioners/Secretaries to Government.
10. Divisional Commissioner, Kashmir/Jammu.
11. Inspector General of Police, Kashmir/Jammu.
12. Registrar General, J&K High Court, Srinagar.
13. Principal Secretary to Lord Chief Justice, J&K High Court, Srinagar.
14. Director Information, J&K Srinagar.
15. Director, State Motor Garages, J&K Srinagar.
16. Shri M. Shoeb Alam, Advocate-on-Record, Supreme Court of India, New Delhi.
17. All concerned Law Officers for information.
18. Director Litigation, Jammu/Srinagar.
19. All officers of the Department of Law, Justice and Parliamentary Affairs.
20. General Manager, Government Press, Srinagar for publication in an extraordinary issue of the Government Gazette.
21. Private Secretary to the Hon'ble Advisor (V) for information of the Hon'ble Advisor.
22. Private Secretary to the Chief Secretary for information of the Chief Secretary.
23. SRO Section, Department of Law, Justice and Parliamentary Affairs (w.7.s.c).
24. Concerned file.


17/07

(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer,
Department of Law, Justice and Parliamentary Affairs.


17-07-2018